

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4173
ANSWERED ON:18.05.2006
BIFURCATION OF LPG AGENCIES
Patel Shri Dahya Bhai V.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of LPG distributorship commissioned in DGR and Non-DGR categories allowed to bifurcate on compassionate grounds to by the Indian Oil Corporation during the last two years; and

(b) the details of LPG agencies which have applied for bifurcation on compassionate grounds during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) : During the last two years, no LPG distributorship commissioned in Directorate General of Resettlement (DGR) and Non- DGR categories have been bifurcated on compassionate grounds by Indian Oil Corporation Limited (IOCL), since the existing policy does not permit such bifurcation.

(b) : IOCL had received one request from M/s Aggarwal Gas Service, Jalandhar, Punjab, for bifurcation during the above period. However, the request could not be acceded in view of the extant policy.